

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/3506/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Selina Begum,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 18th June, 2018.

Sub: **Casual Leave and headquarter leave permission.**

Ref:- Your letter No. DJNB/1421 dtd. 14.06.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 15.06.2018 along with headquarter leave permission from the evening of 14.06.2018 till the morning of 18.06.2018(16.06.2018 and 17.06.2018 being holidays) has been granted/~~rejected~~.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

File
15.06.18